- (c) National Highway 42 from Manguli (Cuttack) to Sambalpur in Orissa has been identified for upgradation for widening to 2-lane with paved shoulders alongwith the provision of capacity augmentation to 4-lane under National Highway Development Project (NHDP) phase-IV. It is at feasibility stage and viability of bypass at Angul town is a part of the project.
 - (d) It is too early to indicate any time frame at this stage.

Scrapping BOT policy

1165. SHRI SYED AZEEZ PASHA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether Government proposes to scrap the erstwhile policy of building roads through: "Build-Operate Transfer" (BOT) policy;
 - (b) if so, the reasons therefor;
- (c) whether it is a fact that builders lobby has been pressurizing Government to scrap this policy;
- (d) the steps Government proposes to take to ensure that road users and the public do not pay a further price by abolition of the B.O.T. policy; and
 - (e) what defects have been found in the B.O.T. policy?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH): (a) No Sir.

(b) to (e) Do not arise.

Ban on cotton exports

1166. SHRI B.S. GNANADESIKAN: Will the Minister of TEXTILES be pleased to state:

- (a) whether Government proposed to lift ban on cotton export from October 1, 2010;
- (b) whether Government has also decided to increase export duty on cotton to keep prices under check; and
- (c) if so, the details thereof and the steps proposed by Government to maintain domestic availability of cotton in the country?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRIMATI PANABAKA LAKSHMI): (a) Cotton export are placed in restricted category and permitted under license *vide* DGFT Notification no. 44/2009-14, dated 21.05.2010.

- (b) An export duty of Rs. 2500 per tonne on raw cotton has been imposed *vide* Notification nos. 43/2010-Custom dated 9.4.2010.
- (c) To address the important issue of steep increases in prices of cotton, Government initiated several policy interventions which include *inter alia* an export duty on raw cotton and placing exports of raw cotton under the licensed category.

Impact of European crisis on textile exports

†1167. SHRI SATYAVRAT CHATURVEDI:

SHRI MOTILAL VORA:

Will the Minister of TEXTILES be pleased to state:

- (a) whether it is a fact that 60 per cent of India's textile export depends on American and European markets:
 - (b) the impact of European credit crisis on India's textile export;
- (c) whether Textile Minister has recommended to Finance Minister to increase the export duty to check the prices of cotton; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRIMATI PANABAKA LAKSHMI): (a) During 2009, India's exports of Textiles and Clothing (T&C) products to European countries and US, had a share of 34.76% and 19.40% respectively of India's total exports of T&C products.

- (b) There has been no discernible effect on exports of India's T&C products to Europe, during the current phase of economic adversity in some EU countries,
- (c) and (d) Export duty of Rs.2500/- per tonne has been imposed w.e.f. 9.4.2010 on exports of cotton, so as to ensure stabilization of prices and restoration of domestic supply lines.

Jute parks

1168. SHRI MOINUL HASSAN: Will the Minister of TEXTILES be pleased to state:

(a) whether it is a fact that Government is establishing/going to establish Jute Parks in different parts of the country;

†Original notice of the question was received in Hindi.